

to agriculturists, small industries, increase in employment and implementation of differential interest-rate-schemes; and

(b) what are the findings of the reports and what steps have Government planned to implement the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b). The Reserve Bank have asked the banks to report on a quarterly basic qualitative and quantitative assessment of the progress in implementing the recommendations of the five Working Groups set up in 1978 on Agricultural Credit, Differential Rate of Interest Scheme, Role of banks in promoting Employment, Small Scale Industries and the problems of sick units.

These reports indicate that by and large the implementation of these recommendations is progressing satisfactorily. Besides reporting issue of instructions for simplifications of forms and lending procedures in respect of farmers, artisans craftsman, cottage and small industries to improve the facility of credit and to secure speedy disposal of loan applications, the banks have also reported increased flow of credit to the designated sectors. Thus, in September, 1979, the total priority sector advances of public sector banks accounted for 33.5 per cent of their aggregate credit, agriculture accounting for 14.8 per cent of the total credit as against 13.3 per cent in December 1978. The proportion of advances under the scheme of Differential Rate of Interest Scheme has been increased from 0.62 per cent to 0.83 per cent over this period. The share of Scheduled Castes and Scheduled Tribes in the advances under the Scheme was 40.5 per cent. In the sphere of employment promotion also, the banks have reported financing six additional borrowers in the priority sectors, per branch per month as against the stipulated objective of at least two.

The Reserve Bank review the assessment reports received from all the banks and pursue with the banks the qualitative and quantitative implementation of the recommendations of the Working Groups.

Cotton Exports

1460. SHRIMATI GEETA MUKHERJEE: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are having second thoughts on the entire question of cotton exports; and

(b) if so, the details and reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Government have allowed export of 50,000 bales of staple cotton, excluding extra long staple varieties during 1980

(b) Does not arise.

हथकरघा की उत्पादन शुल्क से छूट

1461 श्री छोटुभाई गामित : क्या बिल मंत्री पट बनाने की कृपा करेंगे कि

(क) क्या सरकार की कोई ऐसी शिक बर्तौ मिली है कि हथकरघा को उत्पादन शुल्क से दी गई छूट का बहुत बार दुरुपयोग किया गया है जिसके परिणामस्वरूप घमनोप है, और

(ख) यदि हा, तो क्या मिल मालिकों से हथकरघा और बिद्युतचालित करघा उद्योग को पर्याप्त मुग्धा प्रदान कराने के लिये सरकार का प्रस्ताव उत्पादन शुल्क टाचे को प्रीबिन्द्यपूर्ण बनाने का है।

बिल मन्त्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया) : (क) हाल ही में, इंडियन टेक्सटाइल प्रोसेसिंग एसोसिएशन, बम्बई से एक अभ्यावेदन प्राप्त हुआ है जिसमें यह कहा गया है कि शक्ति की सहायता के बिना प्रक्रियागत फैब्रिको को दी गई उत्पादन शुल्क रियायत का लाभ कुछ ऐसे